

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 22ND OCTOBER, 2020

No. 159/ A: The Probationary Civil Judge (Junior Division)-Trainee, appointed under Notification No. 13/Nya. Pro. Ni.--03/2018 Ka. 5324 dated 20.10.2020 of the Department of Personnel, Administrative Reforms and Rajbhasha, Government of Jharkhand, Ranchi as named in the Column No - 02 of the table given below, is hereby posted as such in the Judgeship/ Station mentioned in the Column No - 04 of the table:-

Sl No.	Name of the Candidate	Home District	Place of Posting
01	02	03	04
01.	Ms. Suchita Nidhi Tigga	Ranchi	Lohardaga

The above-named Officer is directed to submit her joining along with the Medical Certificate under Rule 52 of the Jharkhand service code and a declaration as contained in the Notification of appointment to the concerned Principal District Judge by the time as prescribed in the notification of the State Government. Further, She shall be imparted training for the period of one year after her joining in accordance with "Syllabus of the Induction Training Programme" in the respective Judgeship/s and at the Judicial Academy Jharkhand, Dhurwa, Ranchi.

By Order of the Court
Sd/- Ambuj Nath
Registrar General

Memo No. 2901 /Apptt

dated Ranchi the 22nd October, 2020

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Ambuj Nath
Registrar General

Memo No. 2902 /Apptt

dated Ranchi the 22nd October, 2020

Copy forwarded to the Accountant General, Jharkhand, Ranchi/ the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha,/ the Principal Secretary to the Government, Law (Judicial) Department, Government of Jharkhand, Ranchi and the Officer concerned for information and needful.

Sd/- Ambuj Nath
Registrar General

Memo No. 2903 /Apptt

dated Ranchi the 22nd October, 2020

Copy forwarded to the concerned Principal District and Sessions Judge of the State of Jharkhand (with copy of the Notification No. 13/Nya. Pro. Ni.--03/2018 Ka. 5324 dated 20.10.2020 of the Department of Personnel, Administrative Reforms and Rajbhasha, Government of Jharkhand, Ranchi) with a request to accept her joining after verifying her necessary documents and send the information appended with required document to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand through the High Court. He is further requested to direct the trainee to undergo training in accordance with "Syllabus of the Induction Training Programme" in the Judgeship/ at the Judicial Academy Jharkhand, Dhurwa Ranchi..

Encls; As above

Sd/- Ambuj Nath
Registrar General

Memo No. 2904 /Apptt

dated Ranchi the 22nd October, 2020

Copy forwarded to the Director, Judicial Academy, Jharkhand with request to arrange and impart training to the Officer in accordance with "Syllabus of the Induction Training Programme".


Sd/- Ambuj Nath
Registrar General
22-10-20